

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 4586 / Checker


Bilaspur, dated 10 May 2021

III-6-1/2001(Pt.-II) (NDPS)

Copy of Government Notification endt. No. 4384/1368/XXI-B/C.G./2021, dated 07-05-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding *appointment of Special Judge for trial of cases under N.D.P.S. Act, at Balodabazar, Balrampur at Ramanujganj, Bastar at Jagdalpur, Bilaspur, Durg, Janjgir-Champa, Korba, Mahasamund, Raipur, Rajnandgaon, Surajpur, Surguja at Ambikapur & Uttar Bastar Kanker* is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.

- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) The District and Sessions Judge *Balodabazar, Balrampur at Ramanujganj, Bastar at Jagdalpur, Bilaspur, Durg, Janjgir-Champa, Korba, Mahasamund, Raipur, Rajnandgaon, Surajpur, Surguja at Ambikapur & Uttar Bastar Kanker* for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Sanjay Kumar Jaiswal)
I/c Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BIAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

Raipur dated 07.05.2021

F. No. / 1369 /XXI-B/C.G./21. In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985, (No. 61 of 1985) the State Government, in concurrence with the Chief Justice of High Court of Chhattisgarh and in compliance of High Court of Chhattisgarh's Memo No. 4298/III-6-1/2001(Pt.-II) dated 08-04-2021, hereby, makes the following order further to amend this department's previous notification, relating to the entries mentioned in Column-(3) & (4) of the schedule namely:-

AMENDMENT

In the schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985, (No. 61 of 1985), at the corresponding places mentioned in column No. (4) of the said schedule, namely:-

1. S.No.	2. Name of District	3. Name of recommended court for notifying as Special Court under NDPS Act	4. Jurisdiction
1.	Balodabazar	I Additional Sessions Judge, Balodabazar	Civil District Balodabazar
2.	Balrampur-Ramanujganj	Sessions Judge, Ramanujganj	Civil District Balrampur headquarter at Ramanujganj
3.	Bastar at Jagdalpur	III Additional Sessions Judge, Bastar at Jagdalpur	Civil District Bastar at Jagdalpur
4.	Bilaspur	III Additional Sessions Judge, Bilaspur	Civil District Bilaspur
5.	Durg	IV Additional Sessions Judge, Durg	Civil District Durg
6.	Janjgir-champa	I Additional Sessions Judge, Janjgir	Civil District Janjgir- champa
7.	Korba	I Additional Sessions Judge, Korba	Civil District Korba
8.	Mahasamund	I Additional Sessions Judge, Mahasamund	Civil District, Mahasamund (except Saraipali area)

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9.	Raipur	Xth Additional Sessions Judge, Raipur	Civil District Raipur
10.	Rajnandgaon	I Additional Sessions Judge, Rajnandgaon	Civil District Rajnandgaon
11.	Surajpur	III Additional Sessions Judge, Surajpur	Civil District Surajpur
12.	Surguja at Ambikapur	Special Judge (SC/ST) Ambikapur	Civil District Surguja at Ambikapur
13.	Uttar Bastar Kanker	Additional Sessions Judge (FTC) Kanker	Civil District Uttar Bastar Kanker

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary
Governemnt Of Chhattisgarh
Law & Legislative Affairs Department

अधिसूचना

रायपुर, दिनांक 07 .05.2021

एफ. क्र. /1369/इक्कीस-ब/छ0ग0/21. स्वापक औषधि और मनःप्रभावी पदार्थ अधिनियम, 1985 (1985 का 61) की धारा 36 की उप-धारा (2) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुये, राज्य सरकार, छत्तीसगढ़ उच्च न्यायालय के मुख्य न्यायाधीश की सहमति से तथा छत्तीसगढ़ उच्च न्यायालय के ज्ञापन क्रमांक 4298/तीन-6-1/2001 (भाग-दो), दिनांक 08-04-2021 के अनुपालन में, एतद्वारा, अनुसूची के कॉलम-3 एवं 4 में उल्लिखित प्रविष्टियों के संबंध में, इस विभाग की पूर्व में जारी अधिसूचना में और संशोधन करने के लिये निम्नलिखित आदेश करती है, अर्थात्:-

संशोधन

उक्त अधिसूचना की अनुसूची के कॉलम क्र. (3) में उल्लिखित अधिकारियों को, कॉलम क्र. (4) में उल्लिखित तत्संबंधी स्थानों के लिये, स्वापक औषधि और मनःप्रभावी पदार्थ अधिनियम, 1985 (1985 का 61) की धारा 36(2) के अंतर्गत विशेष न्यायाधीश नियुक्त किया जाता है, अर्थात् :-

1. स.क.	2. जिले का नाम	3. एनडीपीएस अधिनियम के अंतर्गत विशेष न्यायालय अधिसूचित किये जाने हेतु अनुशंसित न्यायालय का नाम	4. अधिकार क्षेत्र
1.	बलौदाबाजार	प्रथम अतिरिक्त सत्र न्यायाधीश, बलौदाबाजार	सिविल जिला बलौदाबाजार
2.	बलरामपुर-रामानुजगंज	सत्र न्यायाधीश, रामानुजगंज	सिविल जिला बलरामपुर, मुख्यालय रामानुजगंज
3.	जगदलपुर बस्तर	तृतीय अतिरिक्त सत्र न्यायाधीश, जगदलपुर बस्तर	सिविल जिला जगदलपुर बस्तर
4.	बिलासपुर	तृतीय अतिरिक्त सत्र न्यायाधीश, बिलासपुर	सिविल जिला बिलासपुर
5.	दुर्ग	चतुर्थ अतिरिक्त सत्र न्यायाधीश, दुर्ग	सिविल जिला दुर्ग
6.	जांजगीर-चांपा	प्रथम अतिरिक्त सत्र न्यायाधीश, जांजगीर	सिविल जिला जांजगीर-चांपा
7.	कोरबा	प्रथम अतिरिक्त सत्र न्यायाधीश, कोरबा	सिविल जिला कोरबा
8.	महासमुंद	प्रथम अतिरिक्त सत्र न्यायाधीश, महासमुंद	सिविल जिला महासमुंद (सरायपाली क्षेत्र को छोड़कर)
9.	रायपुर	दशम अतिरिक्त सत्र न्यायाधीश, रायपुर	सिविल जिला रायपुर
10.	राजनांदगांव	प्रथम अतिरिक्त सत्र न्यायाधीश, राजनांदगांव	सिविल जिला राजनांदगांव
11.	सूरजपुर	तृतीय अतिरिक्त सत्र न्यायाधीश, सूरजपुर	सिविल जिला सूरजपुर
12.	अंबिकापुर सरगुजा	विशेष न्यायाधीश (अनु.जा./अनु. ज.जा.), अंबिकापुर	सिविल जिला अंबिकापुर सरगुजा
13.	उत्तर बस्तर कांकेर	अतिरिक्त सत्र न्यायाधीश (एफ.टी. सी.) कांकेर	सिविल जिला उत्तर बस्तर कांकेर


छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

En. No. 4594/1368/XXI-B/C.G./21.
Copy to,

Naya Raipur, Dated 07 .05.2021

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4298/III-6-1/2001(Pt.-II) dated 08-04-2021
2. Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. I Additional Sessions Judge, Balodabazar
5. Sessions Judge, Ramanujganj
6. III Additional Sessions Judge, Bastar at Jagdalpur
7. III Additional Sessions Judge, Dilaspur
8. IV Additional Sessions Judge, Durg
9. I Additional Sessions Judge, Janjgir
10. I Additional Sessions Judge, Korba
11. I Additional Sessions Judge, Mahasamund
12. Xth Additional Sessions Judge, Raipur
13. I Additional Sessions Judge, Rajnandgaon
14. III Additional Sessions Judge, Surajpur
15. Special Judge (SC/ST) Ambikapur
16. Additional Sessions Judge (FTC) Kanker
17. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
18. Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantaralaya Mahanadi Bhawan, Atal Nagar Raipur.
19. Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).

for information and necessary action.


07.5.21

(Maneesh Kumar Thakur)
Additional Secretary

Goverment Of Chhattisgarh
Law & Legislative Affairs Department